

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----
PETITION NUMBER : CP/124/CHE/2023
NAME OF THE PETITIONER : Navjeet Harjinder Gadhoke
NAME OF THE RESPONDENT(S) : Racing Promotions Pvt Ltd
UNDER SECTION : Sec 241,242 & 244 Of CA, 2013

ORDER

Ld. Sr. Counsel Mr. Sathish Parasaran for the Petitioner. Ld. Sr. Counsel Mr. P.H. Arvindh Pandian for the Respondent. Ld. Sr. Counsel Mr. P.S. Raman along with Ld. Counsel Mr. S. Satish for the Respondent.

Counsels for the Respondents seek and are granted two weeks time to file the counter.

Rejoinder, if any, be filed within a week thereafter.

Post the petition for hearing on **20.12.2023**.

— sd —

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

— sd —

JYOTI KUMAR TRIPATHI
Member (Judicial)